

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
2.	Comp. App. (AT) No. 02 of 2021 & I.A. No. 692 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat

For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 54 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.	Chandra Shekhar Yadav	
4.	Comp. App. (AT) No. 55 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.	Chandra Shekhar Yadav	
5.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	
6.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	

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**By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar**